

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A No. 459/2019 with
M.A No. 534/2019**

New Delhi, this the 13th day of March, 2019

Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)

1. Ishwar Chand,
S/o. Late Shri Kishan Chand,
Aged about : 51 years, Group – C,
Post : CSR Assistant,
R/o. D-2/18, Sector-11,
Rohini, New Delhi-110 085.
2. Rishi Kumar Sharma
S/o. Sh. Ganeshi Lal Sharma
Aged about : 51 years, Group –C
Post : CSR Assistant,
R/o. 5/18, Chanchal Park,
Nangloi, Najafgarh Road,
New Delhi – 110 004.
3. Rajbir
S/o. Shri Daya Singh,
Aged about : 46 years, Group-C
Post : CSR Assistant
R/o. RZ-147, Roshan Garden,
Najafgarh, New Delhi – 110 043.
4. Kunwar Singh
S/o. Late Shri Khem Singh,
Aged about : 43 years, Group - C
Post : CSSD Assistant
R/o. A-17B, DSIDC, Madipur,
New Delhi -110 063.
5. Ram Niwas,
S/o. Sh. Raghubir Sharan Parasher,
Aged about : 46 years, Group 'C'
Post : CSR Assistant,
R/o. H. No. 494, V&PO Banker,
Delhi-110 040.

6. Sunil Kumar
S/o. Sh. Daulat Ram
Aged about : 42 years, Group – C
Post : OT Technician
R/o. C-39, ESI Colony,
Basai Darapur,
New Delhi-110 015.
 7. Renu Verma
W/o. Sh. Naresh Kumar
Aged about : 47 years, Group –C
Post : CSSD Technician,
R/o. Qtr. No. 42, ESI Colony,
Basai Darapur, New Delhi-15.
 8. Mahesh Kumar,
S/o. Bhagwati Prasad
Aged about : 31 years, Group –C
Post : OT Assistant
R/o. 24-A/1, Block-A,
Pochanpur Extn., Sector-23,
Dwarka, New Delhi – 110 077.
 9. Bhim Singh
S/o. Lt. Sh. Thawariya,
Aged about : 53 years, Group –C
Post : OT Assistant
R/o. Village Rampur (Kundal),
Distt. Sonipat, Haryana.
 10. Sunil Kumar Nayar
S/o. Lt. Sh. V. M. Nayyar,
Aged about : 53 years, Group –C
Post : OT Assistant,
R/o. C-90, ESI Colony,
Basai Darapur,
New Delhi – 110 015.
-Applicants

(By Advocate : Mr. Soumyajit Pani with Mr. Chittaranjan Singh)

Versus

Union of India : Through

1. Employees State Insurance Corporation
Through Director General,
Panchdeep Bhawan,
CIG Road, New Delhi.

2. Medical Superintendent,
ESIC Hospital,
Basaidarapur,
New Delhi-110 015.

3. Medical Superintendent,
ESIC Hospital
Rohini, Delhi.

....Respondents

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

When this matter taken up for hearing, learned counsel for applicants seeks leave of this Tribunal to withdraw this O.A with a liberty to file a better O.A, in accordance with law.

2. Accordingly, the O.A is dismissed as withdrawn with liberty as aforesaid. No costs.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

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